

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.03.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1554 of 2024 in Comp. App. (AT) (Ins.) No. _____ of 2024	Metamorphosis Trading LLP Vs. Sankalp Engineering & Services Pvt. Ltd.	Zeeshan Hashmi

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar